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SLP(C)No. 1318 OF 2000

ITEM No.40

Court No. 1

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.1318/2000

(From the judgement and order dated 21/07/1999 in WP 2257/99
of The HIGH COURT OF BOMBAY AT AURANGABAD)

STATE OF MAHARASHTRA & ORS.

Petitioner (s)

VERSUS

MOTIRAM AND ANR.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

With S.L.P. (C) No.7951 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7947 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7955 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7956 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7953 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7948 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7950 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7952 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.7954 of 2000
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

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S.L.P. (C) No.7957 of 2000

(With prayer for interim relief)
(With Appln.(s). for exemption from filing c/c of the impugned Judgment)

S.L.P. (C) No.13138 of 2000
(With Appln.(s) for c/delay in filing SLP)

S.L.P. (C) No.18139 of 2000
(With Appln.(s) for c/delay in filing SLP)

S.L.P. (C) No.18140 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18142 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18143 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18144 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18145 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18146 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No. 18148 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18149 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

S.L.P. (C) No.18151 of 2000
(With Appln.(s) for c/delay in filing SLP and prayer for interim relief)

Date : 03/09/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. S.V. Deshpande,Adv.

For Respondent (s) Mr. Shivaji M. Jadhav,Adv.

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Mr. S.S. Shinde,Adv.
Mr. V.N. Raghupathy,Adv.

Mr. Naresh Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
Exemption allowed. Delay condoned.

Leave granted.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master